CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO. 145 OF 2003

IN

ORIGINAL APPLICATION NO.435 OF 1995 ALLAHABAD THIS THE 17TH DAY OF MARCH, 2004

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A HON'BLE MA. A. K. BHATNAGAR, MEMBER-J

Chhotey Lal, S/o Late Ram Ashrey, aged about 63 years, T.C. No.-60, Retired Khalasi, in A.C. Shop, Northern Railway, Alam Bag, Lucknow.

......Applicant

(By Advocate Shri O.P. Gupta)

Versus

- R.C. Arya,
 Assistant Work Shop Electrical Engineer,
 Carriage & Wagon Shop,
 Alam Bag, Lucknow.
- P.K. Agrawal, Chief Work Shop Manager,
 Loco Char Bag, Lucknow.
 Respondents

(By Advocate Shri A.K. Gaur)

DRDER

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

This contempt petition has been filed for punishing the respondents for wilful dis-obedience of the order of this Tribunal dated 17.04.2000 passed in O.A. No.435/95. The



judgment of this Tribunal was challenged by the respondents before Bon'ble High Court of Allahabad through writ petition no.36150/00. The same was dismissed by the Hon'ble High Court by order dated 19.02.2003. The respondents have filed SLP before Hon'ble Supreme Court and the Hon'ble Supreme Court by order dated 10.11.2003 has passed the following order:

"Interim stay of payment of subsistance allowance for the period he was out of service."

- In view of the above, no useful purpose will be served to kept in keeping the contempt petition pending. In case the judgment of the Hon 'ble Supreme Court is in favour of the applicant or the stay is vacated the applicant may move an application for reviving the contempt petition.
- 3. With the above direction the contempt petition is disposed of. Notices are discharged.

Member-J

Member-A

/Neelam/